

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI**

O.A. NO. 537 OF 2023

In re: News report published in The Times of India dated 22.08.2023 titled “*Why Flooding Has Forced DDA’s Master Plan Rethink*”

NDOH: 30.04.2025

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RESPONDENT /DDA

THROUGH



PRABHSAHAY KAUR
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Email: sahayk@gmail.com

Place: New Delhi

Dated: 29.04.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
AT NEW DELHI**

IN

ORIGINAL APPLICATION NO. 537 OF 2023

IN THE MATTER OF:

News Item titled "Why Flooding Has Forced DDA's Master Plan Rethink" appearing in Times of India dated 22.08.2023

**PROGRESS REPORT ON BEHALF OF DELHI
DEVELOPMENT AUTHORITY IN COMPLIANCE OF
ORDER DATED 16.01.2025**

1. That the present Progress Report is being filed in compliance of this Hon'ble Tribunal's order dated 16.01.2025 wherein the Hon'ble Tribunal directed the Joint Committee constituted for the purpose of Ground Truthing to complete the exercise of Ground Truthing by 15.04.2025. The Tribunal further directed that the demarcation of flood plain zone of River Yamuna be completed within the same period.
2. That in reference to this Hon'ble Tribunal's order dated 02.11.2023 passed in the present matter, the 4th Meeting of the High Level Committee (HLC) was convened under the chairmanship of Chief Secretary, Delhi on 04.11.2024. The relevant para of the Minutes of meeting is as follows:
"4. Chief Secretary directed that a joint team for study of the 1:100 map & demarcation of the 1:100 floodplain on the ground be constituted with the following Senior Officers:
 - *Deputy Commissioner, Revenue Department*
 - *Commissioner (Land Management), Delhi Development Authority*

- *Chief Engineer, IFCD*
- *Representative of GSDL”*

A copy of the Minutes of Meeting dated 12.11.2024 of the 4th HLC Meeting dated 04.11.2024 are annexed as **ANNEXURE A-1**.

3. That thereafter, a meeting was held on 10.01.2025 under the chairmanship of Commissioner(LM), DDA and it was apprised that joint teams for the purpose of the study of 1:100 map and demarcation of 1:100 flood plain have already been constituted in relation to Para 4 of the Minute of the HLC meeting held on 04.11.2024 for identifying the points and the demarcation of the 1:100 year floodplain, as per the schedule to be provided by the Revenue Dept, GNCTD. Relevant portion of the Minutes of Meeting held on 10.01.2025 are reproduced hereinbelow:

(i) The Horticulture (Engineering)/Landscape department of DDA will submit a written report regarding the Status of 591 Bollards (installed between Wazirabad barrage and Okhla barrage) and the same shall be presented before HLC and I&FC Deptt., GNCTD.

ii) Wrt 1:25 years' floodplains, AE/HCD-X highlighted the issue of installation of Bollards on the private land or Bundh road/Pusta road. Since bollards could not be installed on such points, it was decided that the same may be deliberated upon at the appropriate higher level in DDA before proceeding further...

iii) Wrt 1:100 years' floodplains map provided by GSDL, DD/Planning and AD/Landscape highlighted some discrepancies i.e. in certain areas the boundary of 1:25 years' floodplain was exceeding that of the 1:100 years' floodplain. Accordingly, it was decided that the issue be brought to the knowledge of GSDL, so as to rectify the same and submit the corrected map to DDA with clear boundary of 1:100 years' floodplains.

iv) Joint teams for study of the 1:100 map & demarcation of the 1:100 floodplains have already been constituted and joint inspections will be carried out for identifying the points and the demarcation of the 1:100 years' floodplains as per the schedule to be provided by the Revenue Department, GNCTD. The official from Horticulture and LM

shall attend all such inspections without fail. Any discrepancy in the 1:100 map shall be brought to the notice of I&FC and GSDL for further appropriate action.

A copy of the Minutes of Meeting dated 27.01.2025 of Meeting dated 10.01.2025 are annexed as **ANNEXURE A-2**.

4. That pursuant to the same, inspection was carried out on 16.01.2025 by the officers from DDA, GSDL and IFCD and Revenue Dept., GNCTD wherein it was stated that GSDL has generated coordinates at a gap of 250 mtrs. However, coordinates have to be generated after determining the gap between two bollards and then the same may be provided to DDA on the basis of which TSM Survey will be carried out by DDA to determine the land-owning agency of respective land for placement of bollards, and bollards will be placed accordingly. A copy of the Joint inspection report dated 16.01.2025 for is annexed as **ANNEXURE A-3**.
5. That pursuant thereto, 106 missing bollards and 137 damaged ones in the demarcation of 1:25 have been recently erected and repaired on site. Photographs of some bollards is annexed as **ANNEXURE A-4**.
6. That DDA has already submitted discrepancies in the 1:100 map by GSDL to GNCTD back on 13.12.2024. The ATR submitted to GNCTD is annexed herewith and marked as **ANNEXURE A-5**. However, no further corrected map has been received so far from GSDL.
7. That as a follow up, DDA has sent letter dated 01.04.2025 to Divisional Commissioner, GNCTD requesting for expediting the Joint inspection for the purpose of study of 1:100 map and

demarcation of 1:100 flood plains. A copy of the letter dated 01.04.2025 sent by DDA to Divisional Commissioner, GNCTD is annexed as **ANNEXURE A-6**. The matter was further followed up by any of E-mail correspondence dated 7.04.2025.

8. That a review meeting was convened under the Chairmanship of Principal Secretary (Env. & Forests) on 16.04.2025 to discuss the compliance of the directions passed by this Hon'ble Tribunal. The Principal Secretary, GNCTD directed Deputy Commissioners (Revenue) to hold a meeting with Commissioner (Land Management, DDA), Chief Engineer (I&FCD) and representative from GSDL to resolve the issues jointly and share the timelines for their respective districts and updated ATRs/Status by 23.04.2025. Furthermore, DDA was asked to install missing bollards on the 1:25 year floodplain of River Yamuna and provide timelines for 1:100 year floodplain demarcation through bollards, as well as to provide the drone survey details of Zone 'O'. A copy of the Meeting Notice dated 11.04.2025 is annexed as **ANNEXURE A-7**. A copy of the Minutes of Meeting of the Review Meeting held on 16.04.2025 are annexed as **ANNEXURE A-8**.
9. As of now, in the preliminary analysis, which was a tabletop exercise, the Khasra layer provided by GSDL has been superimposed to identify DDA Khasras falling within the "O" Zone and the 1:25-years floodplain of the Yamuna River. Subsequently, **built-up areas** have been marked on the identified DDA Khasras—approximately **562 hectares in the "O" Zone** and around **25 hectares in the 1:25-year floodplain** of the Yamuna River.

10. In the next stage of the work, an extensive field survey will be carried out by the concerned DDA staff from LM, Hort./Engg Wing to verify the nature of the built-up areas on DDA Khasras falling in 'O'-zone.
11. In the final stage, the concerned departments will take necessary action based on the report submitted by the field survey team.
12. That pursuant thereto, 106 missing bollards and 137 damaged ones in the demarcation of 1:25 have been recently erected and repaired on the site.
13. That in compliance to the directions of the Hon'ble NGT, DDA has been making consistent efforts to reclaim the land from the encroachers in floodplains. Ever since the last order of this Hon'ble Tribunal, DDA has recently re-possessed 24 acres of land has been in the Yamuna Vanasthali project area.
14. That DDA is continuously engaged in removal of Encroachment from Yamuna flood plains. During encroachment removal it sometimes become tough to protect/fence the area just after the demolition drive is carried out. Thereby, re-encroachment happens at some places which is again removed. In the previous data shared removal of re-encroached area was added as well. The updated data of Removal of Encroachment is annexed and marked as **ANNEXURE A-9**.
15. That pursuant thereto, DDA has written to GNCTD on 29.04.2025 following up on the above stated process, stating

inter alia that Khasra layer superimposition details have already been shared and now, field verification is to be carried out by the concerned DDA staff from LM with Hort./Engg Wing, GIS to verify the nature of the built-up areas on DDA Khasras falling in 'O'-zone. For this purpose, **the schedule of inspection is fixed as under:**

- i. North Zone : From 30.04.2025 to 02.05.2025
- ii. South-East Zone : - From 05.05.2025 to 09.05.2025
- iii. Central Zone : - From 13.05.2025 to 16.05.2025
- iv. North-East Zone : - From 19.05.2025 to 21.05.2025
- v. East Zone : - From 26.05.2025 to 27.05.2025
- vi. Shahdara Zone : - From 29.05.2025 to 30.05.2025

16. That DDA has issued directions to all its Dy. Directors of Land Management to arrange for the inspection as per the schedule fixed and coordinate for this purpose with a single point in contact in GIS.

17. It is pertinent to note that until the ground truthing exercise is completed by the concerned Divisional Commissioner, the next step, i.e., demarcation of flood plain zone of river Yamuna cannot be started as the ground truthing report is necessary for the physical verification/ erection of bollards for the demarcation.

RESPONDENT/DDA

Through



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STANDING COUNSEL FOR DDA
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New Delhi-110016
Ph:9810158581
Enrol No: D/787/2008

Date: 29.04.2025

Department of Environment,
Government of NCT of Delhi, 6thLevel, C-Wing, Delhi Secretariat
New Delhi-110002, Ph. 011-23392306 (e-mail: msdpcc@nic.in)

F.No. F.DPCC/(10)/(86)/Leg-2023/ pt.file-I 5284-5306

Dated: 12/11/2024

Minutes of Meeting

The fourth meeting of the High Level Committee (HLC) constituted vide order dated 02.11.2023 in compliance to Order dated 17.10.2023 in OA No. 537/2023 titled In re: News report published in The Times of India dated 22.08.2023 titled "**Why Flooding Has Forced DDA's Master Plan Rethink,**" was convened under the chairmanship of Chief Secretary, Delhi on 04.11.2024 at Delhi Secretariat.

1. The meeting was attended by the members of High Level Committee (HLC) and senior officers of various departments including District Magistrates of districts whose jurisdiction falls within the Yamuna floodplains. Record of attendance is at Annexure A.
2. At the outset, the Chief Secretary welcomed all the officers and thereafter, with due permission of the Chair, Director (Environment), GNCTD gave a brief presentation about the constitution of the HLC, its mandate and Hon'ble NGT's directions. The last order of Hon'ble NGT dated 19.09.2024 was appraised to the members that

.....By subsequent order, DDA and NCT Delhi were granted time to place on record steps taken for demarcation of flood plain zone in stretch under consideration in terms of clause 3(l) of Ganga Rejuvenation Order 2016. No report by DDA has been filed.

.....Report filed by GNCTD also reveals that till now not even a single effective step has been taken at ground level for demarcation of flood plain in 22 km long stretch considering highest flood level 1:100 years and actual exercise at ground level to demarcate it has not even commenced till now. This position is not disputed by Counsel for any of respondents

.....Chief Engineer, IFCD appearing virtually has stated that I&FCD is required to prepare and supply map marking flood plains in reference to highest flood level 1:100 years mentioning Geo-coordinates with 1 meter contour. He has submitted that this map for entire 22-kilometre stretch under consideration will be prepared, finalised and supplied within 6 months. He has given cut off date for this purpose as 31st March 2025.

.....We require DDA, NCT Delhi and I&FCD to furnish further progress reports at least one week before next date of hearing by way of an affidavit through e-filing.

3. The work of defining the flood plain zone with flood level of once in 100 years has been given by IFCD to CWPRS (Central Water and Power Research Station, Pune).IFCD informed that level of 1:100 as certified by CWC have been overlayed in a map by GSDL and the same has been emailed to DDA today (04.11.2024). It was directed that IFCD should share the 1:100

My



flood frequency map certified by CWC with Environment Department as well. It was decided that demarcation is to be done jointly by Revenue Department, DDA, IFCD and GSDL as per the map and also to provide timeline for the completion of study for flood frequency 1:100 years. Additionally, it was briefed that partial payment has been made to CWPRS, Pune for the scope of works assigned to them. IFCD was directed that timelines for completion of projects should be informed to Environment Department.

(Action: Revenue Department, DDA, IFCD, Finance Department and GSDL)

4. Chief Secretary directed that a joint team for study of the 1:100 map & demarcation of the 1:100 floodplain on the ground be constituted with the following Senior Officers :

- Deputy Commissioner, Revenue Department
- Commissioner (Land Management), Delhi Development Authority
- Chief Engineer, IFCD
- Representative of GSDL

(Action: Revenue Department, DDA, IFCD and GSDL)

5. Chief Secretary, Delhi directed DDA, the area of the floodplain of 1:25 flood frequency where there are discrepancies in data regarding the area between submissions of DDA and GSDL be reconciled. GSDL to provide the maps to DDA within a day.

(Action: DDA, GSDL)

6. The HLC had previously directed joint physical verification by DDA and Revenue Department of the 591 Bollards, apart from existing bunds installed by DDA for demarcation of 1:25 year's flood plain of River Yamuna as per Hon'ble NGT order in 2015. Chief Secretary directed the DDA to erect the missing bollards and GSDL to provide coordinates of the concerned contour line relevant to the 1:25 years flood frequency and to digitally fix the bollards with their geo-location/ geo- fencing. DDA was asked to share the geo-coordinates with GSDL.

(Action: DDA, Revenue Department and GSDL)

7. The second mandate of the HLC as directed by the Hon'ble NGT was to suggest measures to prevent and remove encroachment and unauthorized constructions falling within flood plains. DDA informed that drone survey of 97km² have been completed and data for 50 km² has been received. GSDL to provide the shape files with Khasra numbers to DDA which will further help in fixing geo coordinates of encroachment in floodplain with clear demarcation of government and private land.

(Action: DDA, GSDL)

Signature

8. DDA informed that encroachments are being continuously removed from floodplain on regular basis and so far 1536 acres of floodplain have been freed from encroachment during the period of 26 months (May 2022 to October 2024) and possession of the same has been taken over by DDA. The HLC directed that information on the quantum of encroachment removed from floodplain may be communicated to the Environment Department as well.

(Action: DDA and Environment Department)

9. Further, the Chief Secretary directed that fortnightly review of the issues involved be done by Principal Secretary (Env.) and ATR in the form of affidavit be filed before Hon'ble NGT well before next date of hearing i.e. 16.01.2025

(Action: Environment Department)

Meeting ended with a vote of thanks to the chair.

(Nigam Agarwal)

Director (Environment)

To

1. Divisional Commissioner, GNCTD
2. Additional Chief Secretary, Irrigation Flood and Control Department, GNCTD
3. Director General, National Mission for Clean Ganga (NMCG), Govt. of India
4. Principal Secretary, Finance Department, GNCTD
5. Pr. Secretary, Environment & Forests, GNCTD
6. Vice Chairman, Delhi Development Authority
7. Secretary (IT), GNCTD
8. Managing Director, GSDL.
9. District Magistrates ((North-East, Shahdara, East, Central, North and South-East), Revenue Department, GNCTD

Copy for kind information to:

1. Secretary, DoWR, RD & GR, Ministry of Jal Shakti (MoJS), Govt. of India
2. Secretary, Ministry of Housing & Urban Affairs, Govt. of India
3. Addl. Chief Secretary, Urban Development Department, GNCTD
4. Addl. Chief Secretary, Industries Department, GNCTD
5. Commissioner, Municipal Corporation of Delhi
6. Chairman, Delhi Pollution Control Committee.
7. Executive Director, National Mission for Clean Ganga (NMCG), Govt. of India

8. Land & Development Office (L&DO), Ministry of Housing & Urban Affairs, Govt. of India
9. Principal Secretary, Services Department, GNCTD
10. Commissioner of Police, Delhi Police
11. MD, DSIIDC
12. Staff Officer to Chief Secretary, GNCTD
13. Addl. Director (WMC-II), Delhi Pollution Control Committee
14. Guard file, Department of Environment

Nigam Agarwal
12-11-24

(Nigam Agarwal)
Director (Environment)

75/6

Department of Environment, Government of NCT of Delhi
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002
Phone: 23392306, Fax: 23392029

Attendance Sheet

Sub: A meeting has been convened under the chairmanship of Chief Secretary (Env) GNCTD on 04.11.2024 at 03:00 pM to discuss the News report Published in the Times of India dated 22.08.2023 titled, "Why Flooding has forced DDA's Master Plan Rethink"- reg.

<u>S. No</u>	<u>Name/Designation</u>	<u>Organization/Department</u>	<u>Contact No.</u>	<u>E-mail</u>	<u>Signature</u>
1.	Anjali , Scientist(c)	National Mission for Clean Ganga	9435273568	anjali.nihz@gov.in	Anjali
2.	Krishan Ahuja Consultant	-d-	9891597439	Krishnanahija63@gmail.com	Krishan
3.	RN Nanda, Consultant	GSDL	9868447597	randarn@yahoo.com	RN Nanda
4.	P. S. Acharya, CTO	Do	9818879402	psa@nic.in	P S Acharya
5.	Pallavi Tomar - Executive	GSDL	8700429947	gSDL.Pallavi@gmail.com	Pallavi
6.	Rudra Pratap Singh AG.	L&DO	9555929789	rudrprsi.21121990@gov.in	Rudra

No	Name/Designation	Organization/Department	Contact No.	E-mail	Signature
7	G. SUDHAKAR	DM (Central) Revenue	9811990696		
8	Anil Banka	DM (South-East)	9717677177		
9	Sunil Patthal	ADDL DCP/EAST Delhi Police	8750870603		
10	Rishabh Gupta	DM Shahdara	9821427409		
11	D.C. GOEL	Exec, DSIIDC	9971722521		
12	K.P. Singh	Exec MCD	8130892288		
13	JITENDER YADAV	Addl. Comm. MCD	—		
14	P. Dinesh	CTP, MCD	9717786889		
15	Ajy Kumar	DM (NE)	9871522030		
16	Anoop Soivastava	DM (E)			
17	Ankur Meshram	ADM (N&AV)	8746961004	ankur-meshram@ wcin	



OFFICE OF DY. DIRECTOR
LAND MANAGEMENT COORDINATION
3RD FLOOR, A-BLOCK, VIKAS SADAN, NEW DELHI

F.No. F.9(Misc)2025/LMC/03

Dated: 08.01.2025

MEETING NOTICE

A meeting is scheduled to be held on 10.01.2025 at 03:00 PM under the chairmanship of Commissioner (LM), DDA in his chamber at A-Block, 1st Floor, DDA, Vikas Sadan, INA, Delhi-110023, to discuss the issues related to "O" Zone.

The following officers are therefore, requested to make it convenient to attend the meeting as per the schedule mentioned above:

1. Chief Engineer (Hort.), DDA
2. Director (Planning, O-zone), DDA
3. Director (Landscape), DDA
4. Dy. Directors of concerned LM zones, DDA


Dy. Director, LMC

0/L

Copy for kind information to:-

1. PS to Commissioner (LM), DDA.
2. PS to Chief Engineer (Hort.), DDA
3. PS to Director (LM), DDA.
4. PS to Director (Planning, O-zone), DDA
5. Concerned Officers with a request to attend the meeting


Dy. Director, LMC

Delhi Development Authority
Land Management Coordination
'A'-Block, 3rd Floor, Vikas Sadan, INA, New Delhi -23

F.No. F.9(HLC)/2025/LMC/ 23
 C.No:86484

Dated: 27.01.2025

MINUTES OF THE MEETING

A meeting was held under the chairmanship of Commissioner, LM, DDA on 10.01.2025 at 3:00 PM to discuss and review the pending issues with respect to the directions issued by the HLC constituted in NGT matter bearing OA no. 537/2023.

2. The list of officers present in the meeting is annexed as Annexure-'A'. At the outset, Commissioner (LM) welcomed all present in the meeting.

3. Commissioner (LM) briefed all present regarding various pending issues on part of DDA. Attention was drawn towards complying with the timelines regarding completion of works pending on part of DDA. It was apprised that apart from the HLC, meetings have also been conducted under the chairmanship of Pr. Secretary (E&F), GNCTD wherein the issue regarding 1:25 and 1:100 year's floodplains has been discussed.

After detailed deliberation following decision were taken:-

i) The Horticulture (Engineering)/Landscape department of DDA will submit a written report regarding the Status of 591 Bollards (installed between Wazirabad barrage and Okhla barrage) and the same shall be presented before HLC and I&FC Deptt., GNCTD.

ii) Wrt 1:25 years' floodplains, AE/HCD-X highlighted the issue of installation of Bollards on the private land or Bundh road/Pusta road. Since bollards could not be installed on such points, it was decided that the same may be deliberated upon at the appropriate higher level in DDA before proceeding further..

iii) Wrt 1:100 years' floodplains map provided by GSDL, DD/Planning and AD/Landscape highlighted some discrepancies i.e. in certain areas the boundary of 1:25 years' floodplain was exceeding that of the 1:100 years' floodplain. Accordingly, it was decided that the issue be brought to the knowledge of GSDL, so as to rectify the same and submit the corrected map to DDA with clear boundary of 1:100 years' floodplains.

iv) Joint teams for study of the 1:100 map & demarcation of the 1:100 floodplains have already been constituted and joint inspections will be carried out for identifying the points and the demarcation of the 1:100 years' floodplains as per the schedule to be provided by the Revenue Department, GNCTD. The official from Horticulture and LM shall attend all such inspections without fail. Any discrepancy in the 1:100 map shall be brought to the notice of I&FC and GSDL for further appropriate action.

The meeting ended with a vote of thanks to the Chair.

Dy. Director (LMC)

Copy to:

1. PS to Commissioner (LM), DDA.
2. PS to Chief Engineer (Hort.), DDA.
3. PS to Director (LM), DDA.
4. PS to Director (Planning, O-Zone), DDA.
5. PS to Director (Landscape), DDA.
6. Dy. Directors of concerned LM Zones, DDA.

Dy. Director (LMC)

GOVERNMENT OF NCT OF DELHI
OFFICE OF THE DISTRICT MAGISTRATE, DISTRICT : CENTRAL,
14, DARYA GANJ, NEW DELHI-110002.

F.No. PS/DM/Central/2024/850

Dated: 10.01.2025

Minutes of the meeting held on 10th January, 2025 under the Chairmanship of District Magistrate, Central through Video Conference in reference to the directions by Hon'ble NGT in the O.A. No. 537/2023 titled "Why Flooding has forced DDA's Master Plan Rethink"

The following officers attended the meeting :

1. Sh. Anup Thakur, Director (Land), DDA.
2. Y.K. Sharma, Suptd. Engg, I&FC
3. Sh. Manish Aggarwal, Ex. Engg, I&FC
4. Ms. Pallavi Tomar, GSDL

In the meeting, the matter of demarcation/joint inspection of 1 : 100 years of flood area was discussed. SE, I&FC submitted that the map of 1 : 100 years of flood area will be shared with the Office of D.M. (Central) in soft and hard copy by Monday i.e. 13/10/2025.

(Action : I&FC Department)

It is decided that a schedule for joint inspection of 1:100 flood plain will be done involving the authorities of the departments of Revenue, DDA, I&FC, GSDL & PWD. The first date for the joint inspection is fixed for 16/01/2025 at 10.30 a.m. The meeting point will be Office of D.M. Central.

(Action : DDA, I&FC, GSDL & PWD)

Sh. Jagdeep, Kanoongo, Sh. Lalit Kumar Rana, Patwari (L.A.) (Mob. No. 9958759401) and Sh. Santosh Dutt Halka Patwari, Civil Lines are directed to attend the Joint Inspection on behalf of District Central. Other departments are advised to depute concerned officers/officials for joint inspection and confirm the same by 13/01/2025.

(Action : DDA, I&FC, GSDL & PWD)

The meeting ended with a vote of Thanks to the Chair.


10/01/2025
P.S. to District Magistrate
Central District, Delhi.

- DLM-I*
WLMC
Please depute concerned
Copy to for this work
15/1/24
1. M.D. GSDL, Room No. 902, B-Wing 9th Level, Delhi Secretariat. (Email : secyit@nic.in)
 2. Commissioner (Land Management), DDA, A-Block, 1st Floor, Vikas Sadan, New Delhi. (Email : vikas.singh81@ias.nic.in)
 3. Chief Engineer, I&FCD, L.M. Band, Shastri Nagar, Geeta Colony, Delhi. (Email : ceifcd@gmail.com)
 4. ADM, District Central, Delhi
 5. SDM, Civil Lines, Burari, Delhi.
 6. P.A. to Pr. Secretary (Environment & Forest), C-Block, 6th Level, Delhi Secretariat, Delhi.
 7. Official Concerned for compliance.

संयुक्त सर्वे 1:100 Years demarcation

आज दिनांक 16/11/25 संयुक्त सर्वे के लिए मोके पर पहुंचा मोके पर D.D.A की तरफ से ज.ए. कांतिर कुमाल व नीरज कुमाल मीना मटकी व 1.2 F.C की तरफ से नवीन कुमाल ज.ए., विनीत जेजी ज.ए. व 4.5 D.L से पल्लवी तोगल व राजन कुमाल टाजिल कांटे मोके पर सभी डाजिरीपन कोदल्ला जिलीनिक Point No 266 व 260 सूटकार पर पहुंचे सूटकार पर तीन Point मिले जे कि 1:25 फलर पलेन के लिए लगाये गये है। D.D.A की तरफ से ज.ए. कांतिर कुमाल जी ने कहा कि कोलाडि की डूरी मितनी गीट रखी जाय कोट कोला उसके अनुसार Coordinates generate करके हमें डाक्तीर D.D.A के प्रसाह प्रदान किया जय जिकरे अनुसार D.D.A, T.S.M सर्वे करवायेगा फिर T.S.M के अनुसार कोलाडि स्थापित करके के लिए भूमि किस विभाग के तहत जाती है। इसके अनुसार कोलाडि लगाये जायगा 4.5 D.L ने 250मीटर का ताल पर Coordinate generate नक्से प्रदान कर चुके है।

[Signature]
16/11/25
मिनिन कुमाल
D.D.A (J.E.)

[Signature]
विनीत जेजी
1.2 F.C

[Signature]
16/11/25
नीरज कुमाल
मटकी D.D.A

[Signature]
16/11/25
पल्लवी तोगल
4.5 D.L

[Signature]
नीरज कुमाल ज.ए.
1.2 F.C
CIVIL DIVISION-VI

[Signature]
16/11/25
राजन कुमाल
4.5 D.L
जयदीप
4.5 D.L





Re: Regarding Action Taken Report (ATR) for 4th HLC Minutes of meeting in the Hon'ble NGT order in OA no. 537/2023 matter.

From : Neelima Soni <neelima.soni2033@dda.gov.in>

Fri, Dec 13, 2024 04:13 PM

Subject : Re: Regarding Action Taken Report (ATR) for 4th HLC Minutes of meeting in the Hon'ble NGT order in OA no. 537/2023 matter.

1 attachment

To : Dr. K.S Jayachandran <msdpcc@nic.in>, directorenvgnctd@gmail.com, Nigam Agarwal <direnv.delhi@delhi.gov.in>

Cc : vcdda@dda.org.in, Ravi Shankar <ravishankar.1972@gov.in>, Vipul Aggarwal <dr.vipul@nic.in>, cla <cla@dda.org.in>, cehort@dda.org.in, commr plg <commr.plg@gmail.com>, Anoop Tahkur <anoop.thakur@gov.in>, Kalpana Khurana <kalpana.skhurana2026@dda.gov.in>, sehcc3dda <sehcc3dda@gmail.com>, dirhortsouth@dda.org.in, dirhortnwdda@gmail.com, sahayk <sahayk@gmail.com>, Deeksha kakar <Deeksha.kakar@scladi.com>, Mohammed Uzair <mohammed.uzair2050@nic.in>

Please Disregard the previous email

Sir/ Madam,

In compliance to the Hon'ble NGT Order in OA No. 537/2023, regarding the news report published in The Times of India on 22.08.2023 titled "Why Flooding Has Forced DDA's Master Plan Rethink", the compiled response by DDA to the minutes of meeting of the 4th High Level Committee (HLC) convened on 04.11.2024 is produced below for further information please. The annexures are attached for kind reference.

S. No.	Para pertaining to DDA	Directions of HLC	Compliance
1.	Para 3	The work of defining the flood plain zone with flood level of once in 100 years has been given by IFCD to CWPRS (Central Water and Power Research Station, Pune). IFCD informed that level of 1:100 as certified by ewe have been overlaid in a map by GSDL and the same has been emailed to DDA today (04.11.2024). It was directed that IFCD should share the 1:100 flood frequency map certified map certified by CWC with Environment Department as well.	1:100 flood frequency map has been shared by I&FC. After a detailed study, some glaring discrepancies were found in the map and the same were conveyed to GSDL in an online meeting. However, GSDL mentioned that the matter needs to be taken up with I&FC dept.

		It was decided that demarcation is to be done jointly by Revenue Department, DDA, IFCD and GSDL as per the map and also to provide timeline for the completion of study for flood frequency 1:100 Years.	The demarcation exercise can be carried out, only after the joint committee (as mentioned in para 4 of the MoM) studies the map and the geo-coordinates for the relevant markings are generated and shared with all.
2.	Para 4	<p>Chief Secretary directed that a joint team for study of the 1:100 map & demarcation of the 1:100 floodplain on the ground be constituted with the following Senior Officers:</p> <ul style="list-style-type: none"> • Deputy Commissioner, Revenue Department • Commissioner (Land Management), Delhi Development Authority • Chief Engineer, IFCD • Representative of GSDL 	Since, the joint team has already been constituted as per the MoM of HLC dt 04.11.2024, therefore no action pending.
3.	Para 5	Chief Secretary, Delhi directed DDA, the area of the floodplain of 1:25 flood frequency where there are discrepancies in data regarding the area between submissions of DDA and GSDL be reconciled. GSDL to provide the maps to DDA within a day.	This was discussed in detail and the Chief Secretary had clearly mentioned that he does not wish to ask DDA to reconcile. Since the discrepancies in the peripheries of Zone O were not yet reconciled by the Revenue dept, the area of the 1:25 could not be confirmed by DDA.
4.	Para 6	The HLC had previously directed joint physical verification by DDA and Revenue Department of the 591 Bollards, apart from existing bunds installed by DOA for demarcation of 1:25 year's flood plain of River Yamuna as per Hon'ble NGT order in 2015. Chief Secretary directed the DDA to erect the missing bollards and GSDL to provide coordinates of the concerned contour line relevant to the 1:25 years flood frequency and to digitally fix the bollards with their geo location/ geo-fencing. DDA was asked to share the geo-coordinates with GSDL.	<p>However, the geo-coordinates of the bollards are already shared with GSDL on 02 August 2024.</p> <p>It was desired that GSDL marks the bollards on the latest 1:25 map for DDA to erect the missing bollards.</p>
5	Para 7	The second mandate of the HLC as directed by the Hon'ble NGT was to suggest measures to prevent and remove encroachment and unauthorized constructions falling within flood plains. DDA informed that drone survey of 97 km ² have been completed and data for 50 km ² has been received. GSDL to provide the shape files with Khasra numbers to DDA which will further help in fixing geo	<p>Drone Survey of 'O' Zone has been completed and the data for complete 'O' zone has also been received by DDA from SoI. The same is being analyzed. Further GSDL has also provided:</p> <ol style="list-style-type: none"> 1. The contour layer relevant to flood frequency 1:25 years in shape/kml format.

		coordinates of encroachment in floodplain with clear demarcation of government and private land.	2. PDF map of Geo-coordinates generated at 50 m spacing for placement of bollards on the boundaries on the contour line relevant to the 1:25 years flood frequency map (in four parts) 3. Khasra layer of villages falling in Zone "O" in shape/kml format. The above data is being further analyzed.
6.	Para 8	DDA informed that encroachments are being continuously removed from floodplain on regular basis and so far, 1536 acres of floodplain have been freed from encroachment during the period of 26 months (May 2022 to October 2024) and possession of the same has been taken over by DDA. The HLC directed that information on the quantum of encroachment removed from floodplain may be communicated to the Environment Department as well.	The details for removal of encroachments has been shared with Environment Department on 06 th November 2024 via email by the office of Suptt. Engineer (HCC-3)

--

Thanks & Regards

Neelima Soni

Director

Landscape & Environment Planning Department

Delhi Development Authority

Phone no. 23370985

From: "Neelima Soni" <neelima.soni2033@dda.gov.in>

To: "Dr. K.S Jayachandran" <msdpcc@nic.in>, directorenvgnctd@gmail.com, "Nigam Agarwal" <direnv.delhi@delhi.gov.in>

Cc: vcdda@dda.org.in, pcl@dda.org.in, "Vipul Aggarwal" <dr.vipul@nic.in>, "cla" <cla@dda.org.in>, cehort@dda.org.in, "commr plg" <commr.plg@gmail.com>, "Anoop Tahkur" <anoop.thakur@gov.in>, "Kalpana Khurana" <kalpana.skhurana2026@dda.gov.in>, "sehcc3dda" <sehcc3dda@gmail.com>, dirhortsouth@dda.org.in, dirhortnwdda@gmail.com, "sahayk" <sahayk@gmail.com>, "Deeksha kakar" <Deeksha.kakar@scladi.com>, "Mohammed Uzair" <mohammed.uzair2050@nic.in>

Sent: Friday, December 13, 2024 3:31:46 PM

Subject: Regarding Action Taken Report (ATR) for 4th HLC Minutes of meeting in the Hon'ble NGT order in OA no. 537/2023 matter.

DELHI DEVELOPMENT AUTHORITY
LAND MANAGEMENT COORDINATION
'A' Block, 3rd Floor, Vikas Sadan, INA, New Delhi -23.

F.9(Misc.)2025/LMC/ 80
Comp. No. 91986

Dated: 01/04/2025

To,
The Divisional Commissioner, GNCTD
5, Sham Nath Marg,
Civil Lines, Delhi, 110054

Subject: Regarding Compliance of Hon'ble NGT order dt 16.01.2025 in OA no. 537/2023 titled "Why flooding has forced DDA's Master plan Re-think".

Sir,

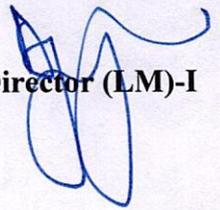
In reference to the Hon'ble NGT order in OA no. 537/2023 titled in re: News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA's Master Plan Rethink", 4th meeting of the High-Level Committee (HLC) under the Chairmanship of Chief Secretary - Delhi was held on 04.11.2024 (copy enclosed).

As per para 4 of MoM "*Chief Secretary directed that a joint team for study of the 1:100 map & demarcation of the 1:100 floodplain on the ground be constituted with the following Senior Officers:*

- *Deputy Commissioner, Revenue Department*
- *Commissioner (Land Management), Delhi Development Authority*
- *Chief Engineer, IFCD*
- *Representative of GSDL*

Reference is also invited to Hon'ble NGT order dated 16.01.2025 wherein Hon'ble NGT has also directed that "*GNCTD and DDA are directed to file their compliance affidavit by 20.04.2025.*"

Therefore, it is requested that the schedule for joint inspections for the purpose of the study of 1:100 map and demarcation of 1:100 flood plain be shared with DDA at the earliest and the matter may be expedited.


Director (LM)-I

Copy for information to:

1. PS to PC (LM), DDA.
2. PS to Commissioner (LM), DDA.
3. Director (Environment), GNCTD.
4. District Magistrates (North-East, Shahdara, East, Central, North and South East), Revenue Dept, GNCTD for n/a.
5. Director (Landscape), DDA.


Director (LM)-I

182
Department of Environment, Government of NCT of Delhi 24
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002
Phone: 23392306

F.No. F.DPCC/(10)/(86)/Leg-2023/ pt.file-I | 276-83

Dated: 11.04.2025

Meeting Notice

Subject: Compliance to the directions of the Hon'ble NGT contained in the order dated 17.10.2023 in O.A. -537/2023 in the matter, In re: News report published in The Times of India dated 22.08.2023 titled, "Why Flooding Has Forced DDA's Master Plan Rethink"

A review meeting is being convened under the chairmanship of Principal Secretary (Env.) on **16.04.2025 at 11:00 AM at the Conference Hall of Principal Secretary, Level-6, 'C' – Wing, Delhi Secretariat.**

The latest Hon'ble NGT order dated 16.01.2025; minutes of the previous HLC meeting held on 04.11.2024 and review meeting convened on 07.01.2025 under the chairmanship of Principal Secretary (Env.) are enclosed for kind reference please.

Encl.: As above.


(Nigam Agarwal)
Director (Env.)

To:-

1. Vice Chairman, Delhi Development Authority with a request to depute the concerned officer for the meeting
2. Managing Director, GSDL.
3. District Magistrates (North-East, Shahdara, East, Central, North and South-East), Revenue Department, GNCTD.
4. Shri. Anil Kumar, Chief Engineer, Irrigation and Flood Control Department.

Copy for kind information to:

1. Addl. Chief Secretary, Irrigation and flood Control Department
2. Divisional Commissioner, GNCTD
3. Staff Officer to Chief Secretary, GNCTD.
4. PPS to Pr. Secretary (Env.), GNCTD.

F.No. F.DPCC/(10)/(86)/Leg-2023/ pt.file-I

Dated:

Minutes of Meeting

A meeting was convened under the Chairmanship of Pr. Secretary (Env. & Forests), GNCTD on 16.04.2025 at 11:00 AM in his Conference Hall, at Level 6", C-Wing, Delhi Secretariat, IP Estate, New Delhi to review the pending issues emanating from **compliance of directions of HLC constituted by Hon'ble NGT in O.A. No. 537/2023 on demarcation of Yamuna flood plains in Delhi and removal of encroachments from the flood plains with proper marking on the maps digitally.**

Officers from DDA, GSDL, Revenue Districts (North-East, Shahdara, East, Central, North and South-East) and IFCD attended the meeting. **Record of attendance is at Annexure-I.**

1. At the outset, Principal Secretary (E&F), GNCTD welcomed all the participants and thereafter, Special Secretary (Environment) gave a brief presentation regarding crucial issues requiring attention towards complying with timelines decided by the HLC to fulfil the mandate of the Committee. It was appraised that the mandate of committee is to get spot inspections and demarcation of flood plains of Yamuna in the area concerned and suggest measures to prevent and remove the encroachments and unauthorized constructions falling within the flood plains.
2. It was also appraised that next date of hearing is 30.04.2025 and a fresh report needs to be filed keeping in view the observations of Hon'ble NGT vide order dated 16.01.2025.
3. All participants were also appraised that the Hon'ble NGT directions vide order dated 16.01.2025 encompasses the following:

.....the joint committee to complete the said exercise of ground truthing by 15.04.2025 and demarcation of flood plain zone of river Yamuna be also done within the same period.

.....GNCTD and DDA are directed to file their compliance affidavit by 20.04.2025

4. The Principal Secretary directed Deputy Commissioners (Revenue) to hold a meeting with Commissioner (Land Management, DDA), Chief Engineer (IFCD) and representative from GSDL to resolve the issues jointly and timelines to be shared for their respective districts to complete the exercise. Updated ATRs/status should be shared with the Environment Department for the Affidavit, including DM meeting details by 23.04.2025.

(Action: Revenue Department, DDA, IFCD and GSDL)

5. DDA was directed to install missing bollards on the 1:25 year floodplain of River Yamuna and provide timelines for 1:100 year floodplain demarcation through bollards, and share the updated status/ATRs by 23.04.2025 with the Environment Department for the Affidavit. DDA was also asked to provide the drone survey details of Zone 'O'.

(Action: DDA)

6. DDA was directed that total area under encroachment to be removed from floodplain may be communicated to the Environment Department as well. 26

(Action: DDA)

7. In order to complete this exercise the TSM survey has been requested to be conducted by Revenue Districts for which it was decided that any funding required for the purpose may be met out by DPCC. It was further directed that on receipt of proposal or estimate 30% advance may be made to the Revenue Districts.

(Action: Revenue Department, Department of Environment and DPCC)

8. GSDL has calculated the area of the 1:25 year floodplain to be approximately 6,552.98 hectares. As per the meeting, the Delhi Development Authority (DDA) is to verify and confirm the actual area falling within this floodplain zone.

(Action: DDA and GSDL)

9. In addition to the above, concerned department/agencies were requested to provide information as per the following format:

	Area	Demarcation	Area under encroachment	Encroachment removal plan
1:25 year floodplain				
1:100 year floodplain				
O- Zone				

(Action: Revenue Department, DDA, IFCD and GSDL)

Meeting ended with a vote of thanks to the chair.


Nigam Agarwal
Director (Environment)

To

1. Divisional Commissioner, GNCTD
2. Principal Secretary, Irrigation Flood and Control Department, GNCTD
3. Vice Chairman, Delhi Development Authority
4. Commissioner, Municipal Corporation of Delhi
5. Secretary (IT), GNCTD
6. Managing Director, GSDL.
7. District Magistrates ((North-East, Shahdara, East, Central, North and South-East), Revenue Department, GNCTD

Copy for information to:

1. Addl. Chief Secretary, Urban Development Department, GNCTD
2. Executive Director, National Mission for Clean Ganga (NMCG), Govt. of India
3. Land & Development Office (L&DO), Ministry of Housing & Urban Affairs, Govt. of India
4. Commissioner of Police, Delhi Police
5. Staff Officer to Chief Secretary, GNCTD,
6. PPS to Pr. Secretary, Environment & Forests, GNCTD


(Nigam Agarwal)
Director (Environment)

Department of Environment, Government of NCT of Delhi
6th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi- 110002
Phone: 23392306, Fax: 23392029

Attendance Sheet

Sub: A meeting has been convened under the chairmanship of Principal Secretary (Env) GNCTD on 16.04.2025 at 11:00 AM to discuss the News report Published in the Times of India dated 22.08.2023 titled, "Why Flooding has forced DDA's Master Plan Rethink"- reg.

S. No	Name/Designation	Organization/Department	Contact No.	E-mail	Signature
01	Many Verma SE (DEMS)	MCD	9717788904	SEDEMSMCD @GMAIL.COM	
02	NSP. Pathak SE	JPR	959558885	nspe@gnctd.com	
03	Manish Jaiswal EECDVI	F&C	9958890106	ifcdvi@gmail.com	
04	SHIV KUMAR	I & FC Dept.	99588-90114	ifcdxiv@gmail.com	
05	Ranjeet Ks. Singh	ADM, Shadwara	9650986709	admshd@gmail.com	
06	Aman Singh Kohan	SDM, Alipur North District	93152 40619	sdmALIPURI@gmail.com	

9271C

S. No	Name/Designation	Organization/Department	Contact No.	E-mail	Signature
7	Anand Bhatnagar SO (Revenue Dept)	North East Dist Revenue Dept	9810102995	sbhatnagar@ gmail.com	
8.	Anil Aggarwal ADM (East)	Revenue, East, Delhi	9818322200	-	
9.	Dr. K. K. Khandelwal ADM (C)	Central Distt.	7503890431	centraladm@nic.in	
10.	Anil Bhatnagar	DM (SE)	9717677177		
11	V. S. Saxena	EE PWD	9871655677		
12	Pooja Patel Patwari	Revenue D. Malice Shiksha	9968437918		
13.	Praveen Singh Patwari	Revenue Dept DM-Office Shahdara	898880886	ajaykadian@nic.in	
14	Ajay Kadian	Director, DDA (LM)	9999880848	ajayab617@gmail.com 9971838471	
15	RN NANDA	GSDL, Consultant (DM & S)	9868467597	nandor@yashoer.com	
16	Pallavi Tomar	GSDL, Executive	8700429947	gsdl.pallavi@gmail.com	
17	Arjun Kumar Upadhyay	BE (Habit)/DDA	9315809127		

Details of demolition in 'O' zone for last 3 years i.e. from 01.01.2022 to 28.04.2025

S. No.	Division/ Branch/ Zone	Area / Locality	Date of Demolition DD-MM-YYYY	No of Demotions	Structures removed / Extent of Demolition Action Taken	Area (in Acre) Reclaimed (In Acre Only)	Remarks
1	HD-II	Vasudev Ghat	17.12.2022	1	Agricultural Land	1.58	
2	HD-II	Vasudev Ghat	20.02.2023	1	Agricultural Land	2.10	
3	HD-II	Vasudev Ghat	30.01.2024	1	1 No. Religious Structure 3 Nos. Labour Huts 3 Nos. Semi-pucca Structures 1 No. Dairy Farm	0.13	
4	HD-II	Vasudev Ghat	08.02.2024	1	-	-	
5	HD-II	Vasudev Ghat	28.05.2024	1	1. Semi-Pucca Structures - 2 Nos. 2. Religious Structure - 1 No. 3. Wrestling Playground - 1 No.	0.61	
6	HD-II	Vasudev Ghat	12.12.2024	1	Religious Structure – 7 No.	1.0	
7	Hort.Div.-7	'O' Zone area between NH24 and Railway line, behind CWG Flats, Eastern Bank (Amrut Biodiversity park)	27.06.2022, 28.06.2023, 10.09.2023, 05.07.2024	1	Cultivation/jhuggies	117.7	
8	Hort.Div.-7	DDA land in Yamuna Floodplains between ITO bridge and Railway Line, near south of Yamuna Bank Metro Station	21.09.2022, 23.02.2023	2	Cultivation	9.94	
9	Hort.Div.-7	DDA land from NH24 to Barapullah drain (Kalindi Aviral Entn) 163 Ha.	19.06.2022, 20.06.2022, 23.06.2022, 07.07.2022, 22.07.2022, 27.08.2022, 24.11.2022, 21.02.2023, 05.07.2024, 26.07.2024	1	Cultivation/jhuggies	76.64	
10	Hort.Div.-7	Mayur Nature Park	22.02.2023, 21.03.2023, 24.03.2023, 24.04.2023, 28.04.2023, 02.05.2023, 08.05.2023,12.05.2023, 15.05.2023, 16.05.2023 ,18.05.2023, 22.05.2023, 23.05.2023, 26.05.2023, 19.06.2023, 23.06.2023, 20.10.2023, 21.10.2023, 26.10.2023 27.10.2023, 24.06.2024, 05.07.2024, 18.07.2024 to 22.07.2024	1	Cultivation/jhuggies	963.7	
11	Hort.Div.-7	Hindon Sarovar (NH-24 to DND Flyway) Yamuna Flood Plain area	11.04.2023	1	-	12.5	

12	Hort.Div.-7	DDA Land between ITO Barrage and Railway line (Eastern Bank) near Yamuna Bank Metro Station	12.10.2023, 13.10.2023	1	cultivation	20	
13	Hort.Div.-7	Kalindi Biodiversity park	30.10.2023	1	-	2.0	
14	Hort.Div.-7	Taimur Nagar, Joga Bai Extension	09.02.2024, 14.02.2024	1	Cattle sheds, Parking and Rickshaw charging stations	0.54	
15	Hort.Div.-7	Yamuna River Ghat Area	28.05.2024, 01.06.2024	1	Religious Structure, Wrestling Ground	0.9	
16	Hort.Div.-7	NH-24 to D.N.D. Flyover(Eastern Bank) (Mayur Nature Pare)	30.12.2024		Unauthorised cultivation	0.89	
17	Hort.Div.-7	Mayur Nature Park	22.04.2025 to 25.04.2025	4	Jhuggies, Illegal nursery, borewells, cattle, Seed cultivation	-	Demolition against the re-encroached land
18	Hort.Div.-7	Taimur Nagar, Joga Bai Extension	17.08.2024 to 18.08.2024	1	01 No. pucca house, 2 No. Tin sheds	-	
19	Hort.Div.-9	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Development of land beyond Wazirabad Barrage to ISBT Bridge (Eastern Bank) Garhi Mandu. (236.50 Hact. Area)	28.06.2022, 29.06.2022, 01.12.2023	1	-	21.42	
20	Hort.Div.-9	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Western Bank) Asita West (Development of Land beyond Geeta Colony Bridge to Shantivan drain). (107 Hact. Area)	11.01.2023, 17.01.2023, 24.03.2023, 27.03.2023, 02.12.2023	1	Cultivation/jhuggies	18.68	
21	Hort.Div.-9	Asita East	22.06.2022	1	Cultivation/ Nursery/ Jhuggi/Religious Structure	36.38	
			10.08.2022	1			
			17.08.2022	1			
			19.08.2022	1			
			07-02-2023	1			
			16-02-2023	1			
			17-02-2023	1			
			13-03-2023	1			
			14-03-2023	1			
			13-04-2023	1			
			20-04-2023	1			
			15.06.2024	1			
22	Hort.Div.-9	Asita West (Yamuna Vatika) (Part-A + B)	11.01.2023	1	Cultivation/ Nursery/ Jhuggi/Religious Structure	14.08	
			17.01.2023	1			
			24.03.2023	1			
			28-03-2023	1			
			29-03-2023	1			
			01-12-2024	1			
			02-12-2024	1			
23	Hort.Div.-9	Yamuna Vanasthali	28.06.2022	1	Cultivation/ Nursery/ Jhuggi/Religious Structure	20.09	
			09.06.2022	1			
			20-02-2023	1			
			21-02-2023	1			
			22-03-2023	1			
			23-03-2023	1			
			17-04-2023	1			
			18-04-2023	1			
			26-04-2023	1			
			01-12-2024	1			
			02-12-2024	1			

24	Hort.Div.-9	Eco-Tourism Area	20-03-2023	1	Jhuggi	2.47	
25	Hort.Div.-9	Restoration and Rejuvenation of River Yamuna Flood Plains. SH: Old Rly. Bridge to ITO Barrage (Eastern Bank) U.P.Portion. (86 Hact. area)	22.06.2022, 27.12.2022, 20.01.2023, 14.02.2023, 16.02.2023, 17.02.2023, 21.03.2023, 15.06.2023, 24.09.2023, 14.06.2024	1	Cultivation/ Nursery/ Jhuggi	68.89	
26	Hort.Div.-9	Yamuna Flood Plain Area – Yamuna Vanasthali	21.03.2025		01 No. Cricket ground, 1 No. Dhobighat demolished and Approx 5 No. Jhuggis, some unauthorised cultivation removed	1.00	
27	Hort.Div.-9	Yamuna Flood Plain Area – Yamuna Vanasthali	16.04.2025 & 17.04.2025		02 No. Cricket grounds, 02 No. Dhobighat demolished and Approx. 30 No. Jhuggis, some unauthorised cultivation removed	4.00	
28	Hort.Div.-9	Yamuna Flood Plain Area – Yamuna Vanasthali	24.04.2025 & 25.04.2025		Approx. 08 No. Jhuggis & unauthorised cultivation removed	20.00	
29	EE/HCD-10	Religious Structure near Old Wazirabad Barrage has been carried out by DDA	12-12-2024		Religious Structure – 7 No.	1.0	
30	EE/HCD-10	Demolition programme in the Yamuna Flood Plain DDA land from Old Iron Bridge to Pushta No. 3 Old Usmanpur Village (Eastern Bank).	04-03-2025 & 05-03-2025		Nil	Nil	Removal of Re-encroachers
31	EE/HCD-9	Kalindi Aviral Part A+Part B (Baansera)	26.03.2025 & 27.03.2025		NIL	NIL	The Encroachment Removal Programme is not carried out in the last 15 days.
		Mayur Nature Park	17.03.2025, 18.03.2025, 21.03.2025, 24.03.2025 & 25.03.2025		NIL	NIL	
		Hindon Cut	NIL		NIL	NIL	
		Kalindi Biodiversity Park	20.03.2025 & 21.03.2025		NIL	NIL	
					Total(Approx.)	1418.24	